

National Company Law Tribunal

Allahabad Bench

CP NO. 79/241-244/ALD/2016,
CANO. 60/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Allahabad Galvanising Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 241/243 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dev Kaushik	Proxy Counsel	Petitioner	Dev Kaushik
2.	RAHUL SRIPAT	Resp. 1, 3, 4 & 9	Resp. 1, 3 & 9	R. Sripat
3.	ANIL KUMAR	Adv. PCS	"	Anil K.

CP No.79/241-244/ALD/2016, CA No.60/2017

Sri Navneet Kumar Shukla, proxy for the petitioner Sri Vivek Kohli. Advocate, Sri Rahul Sripat, Advocate alongwith Sri Anil Kumar, PCS for respondent nos. 1,3,4&9. During the course hearing, it is brought to our notice that due to some inadvertence the name of the deceased R. A. Sharma is wrongly typed as R. K. Sharma in court proceedings dated 9th July, 2017, which needs correction. Since, there is no dispute about the rectification to be made in the order. Accordingly, the same rectified and the name of deceased Sri R.K.Sharma is to be read as R. A. Sharma for the purpose of hearing in the CA and main company petition, the amended order is signed.

As the petitioner counsel make a request for adjournment as his Senior counsel is not available today. Therefore, the matter is adjourned to 8th September, 2017.

Date: 10.08.2017

— Sd —
Shri H.P. Chaturvedi (Member Judicial)